

**IV Addl. District and Sessions Court, Madhugiri**  
**Sri.TARAKESHWARGOUDA PATIL**  
**IV Addl. District And Session Judge, Madhugiri**  
**Cause List Date: 3-11-2020**

| <b>Sr. No.</b>       | <b>Case Number</b>                                      | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>             |
|----------------------|---|-------------------------|---|-----------------------------|
| 1                    | R.A. 5005/2018<br>(NOTICE)                              |                         | Smt.Mamtaj Unnissa<br><b>Vs</b><br>Fakruddin Sab @ Bashasab                         | TDM                         |
| 2                    | M.V.C. 1110/2019<br>(NOTICE)                            |                         | Chowdamma<br><b>Vs</b><br>S.Shekar  | P.N Nage Reddy              |
| 3                    | M.V.C. 1129/2019<br>(NOTICE)                            |                         | Seenappa<br><b>Vs</b><br>Meer Majahara Ali  | Nagarajaiah                 |
| 4                    | M.V.C. 1273/2019<br>(NOTICE)                            |                         | Gangadhara.K.N<br><b>Vs</b><br>TATA AIG General Insurance<br>Co.Ltd                 | Nagarajalah                 |
| 5                    | M.V.C. 1331/2019<br>(NOTICE)                            |                         | Basavaraju.P<br><b>Vs</b><br>M/s Core Logistic Company                              | K.N.J                       |
| 6                    | M.V.C. 129/2020<br>(NOTICE)                             |                         | Maaranna @ Maaregowda<br><b>Vs</b><br>Karnataka state road Transport<br>Corporation | Halappa.G.B                 |
| 7                    | M.V.C. 468/2019<br>(APPEARANCE OF<br>PARTY)             |                         | Mamatha.K.V<br><b>Vs</b><br>Savithramma   | Nagarajaiah                 |
| 8                    | R.A. 5025/2018<br>(HEARING)<br>IA/1/2018                |                         | J. Manjula<br><b>Vs</b><br>Padmavathi   | Dayanandasagar.M.V.         |
| <b>DEFN EVIDENCE</b> |   |                         |   |                             |
| 9                    | M.V.C. 556/2019<br>(EVIDENCE)                           |                         | Narasamma<br><b>Vs</b><br>The Manager, K.S.R.T.C                                    | L.Bharatha Bhushan<br>Reddy |
| 10                   | R.A. 5027/2018<br>(ARGUMENTS)<br>IA/1/2018<br>IA/2/2018 |                         | K.N.Kambalaiah Dead by Lrs<br><b>Vs</b><br>N.Lakshmaiah                             | Sheshadri.D.V.              |
| 11                   | R.A. 5041/2019<br>(ARGUMENTS)                           |                         | Kathyayini<br><b>Vs</b><br>Rajamma  | SRR                         |
| 12                   | R.A. 5080/2019<br>(ARGUMENTS)<br>IA/1/2019<br>IA/2/2019 |                         | Smt Henjamma<br><b>Vs</b><br>Shivanna   | P.Dattathreya               |
| 13                   | R.A. 5090/2019<br>(ARGUMENTS)                           |                         | Siddagangamma<br><b>Vs</b><br>Lakshamma   | K.N.Jayarama                |
| 14                   | R.A. 5028/2018<br>(Call for LCR)<br>IA/1/2018           |                         | Shashikumar.G.<br><b>Vs</b><br>Jayamma  | Raghunatha Reddy.S.         |

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| <b>Sl. No.</b> | <b>Case Number</b>                            | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>     |
|----------------|---|-------------------------|---|---------------------|
| 15             | R.A. 5048/2018<br>(OBJECTIONS)<br>/1/2016     |                         | D.N. Raju<br><b>Vs</b><br>N. Krishna Murthy                             | G.B. Halappa        |
| 16             | R.A. 5001/2019<br>(AWAIT NOTICE)              |                         | Lingaiiah<br><b>Vs</b><br>Chittamma                                     | D.V.Sheshadri       |
| 17             | R.A. 5012/2019<br>(STEPS)                     |                         | Basamma<br><b>Vs</b><br>Akkamma   | B.R.Ramakrishna     |
| 18             | R.A. 5025/2019<br>(Call for LCR)<br>1A/2/2019 |                         | Smt. Rajalakshmi<br><b>Vs</b><br>Smt. Renukamma                         | M.V. Dayanandasagar |
| 19             | R.A. 5055/2019<br>(STEPS)                     |                         | Gangadharaiah<br><b>Vs</b><br>Parvathamma                               | D.V.Sheshadri       |
| 20             | R.A. 5056/2019<br>(AWAIT NOTICE)              |                         | S. Thippeswamy @ Yashwanth<br><b>Vs</b><br>Shashidhara @ N. Shashikumar | G.B.Halappa         |
| 21             | M.A. 5005/2019<br>(Call for LCR)              |                         | Nagaraju<br><b>Vs</b><br>Rajanna  | P.Dattatriya        |
| 22             | M.V.C. 778/2019<br>(STEPS)                    |                         | Anusuyadevi.B.O<br><b>Vs</b><br>Bhaskhar.R                              | Hanumantharaya      |
| 23             | M.V.C. 324/2020<br>(AWAIT NOTICE)             |                         | Hanumanna<br><b>Vs</b><br>The Managing<br>Director.,K.S.R.T.C.          | Nagarajaiah         |
| 24             | M.V.C. 325/2020<br>(AWAIT NOTICE)             |                         | Shivanna.C.<br><b>Vs</b><br>Marakka                                     | Nagarajaiah         |
| 25             | M.V.C. 330/2020<br>(AWAIT NOTICE)             |                         | Sanjeevamma<br><b>Vs</b><br>Imran Ulla                                  | S.S.Virupakshaiah   |
| 26             | M.V.C. 533/2020<br>(WRITTEN<br>STATEMENT)     |                         | Chikkappaiah<br><b>Vs</b><br>M.Chandrashekar                            | Nagarajaiah         |
| 27             | M.V.C. 534/2020<br>(WRITTEN<br>STATEMENT)     |                         | Nagabhushana<br><b>Vs</b><br>M.Chandrashekar                            | Nagarajaiah         |
| 28             | M.V.C. 582/2020<br>(ENQUIRY)                  |                         | Mahalakshmi<br><b>Vs</b><br>Krishnamurthy                               | Nagarajaiah         |

**Cases listed below are adjourned due to Covid 19**

|    |                            |                   |   |             |
|----|----------------------------|-------------------|---|-------------|
| 29 | Misc.5231/2019<br>(NOTICE) | <b>13-01-2021</b> | M.Nagaraju @ Nagarajaiah<br><b>Vs</b><br>The Chief Manager , Power Grid<br>Corporation of India Ltd | Nagarajaiah |
|----|----------------------------|-------------------|---|-------------|

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|---------|-----------------------------|------------------|---|-----------|
| 30      | Misc 5693/2019<br>(ENQUIRY) | 13-01-2021       | Jayaprakash<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd    | K Ramesh  |
| 31      | Misc 5695/2019<br>(ENQUIRY) | 13-01-2021       | Appanna<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd        | K Ramesh  |
| 32      | Misc 5696/2019<br>(ENQUIRY) | 13-01-2021       | Chikkarangappa<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd | K Ramesh  |
| 33      | Misc 5697/2019<br>(ENQUIRY) | 13-01-2021       | Devaraju<br>Vs<br>The General Manager, The<br>Power Grid Corporation of India<br>Ltd  | K Ramesh  |
| 34      | Misc 5698/2019<br>(ENQUIRY) | 13-01-2021       | Ranganatha<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd     | K Ramesh  |
| 35      | Misc 5699/2019<br>(ENQUIRY) | 13-01-2021       | Doddalingappa<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd  | K Ramesh  |
| 36      | Misc 5700/2019<br>(ENQUIRY) | 13-01-2021       | Govindappa<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd     | K Ramesh  |
| 37      | Misc 5705/2019<br>(ENQUIRY) | 13-01-2021       | Jayanna<br>Vs<br>The Assistant Executive<br>Engineer, KPTCL                           | T Rajanna |

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|---------|---|------------------|--|----------------------|
| 1       | CRL.A 5009/2020<br>(NOTICE)<br>1A/1/2020<br>1A/2/2020 |                  | T.H.Manjunatha<br><b>Vs</b><br>Kumbhinarayanachar              | T.Krishna<br>Murthy  |
| 2       | CRL.R.P. 5016/2020<br>(NOTICE)<br>1A/1/2020           |                  | B.N.Lakshmi pathy<br><b>Vs</b><br>M.Manjunatha                 | P.Dattathreya        |
| 3       | SC 5013/2020<br>(EVIDENCE)                            |                  | State by Madhugiri Police<br>Station<br><b>Vs</b><br>Gangaraju | Public<br>Prosecutor |

**Pr.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Prl Sr. Civil Judge , Madhugiri**  
**Cause List Date: 03-11-2020**

| <b>Sr. No.</b>                  | <b>Case Number</b>   | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>                         |
|---------------------------------|--|-------------------------|---|---|
| <b>02.45 AM to 05.45PM</b>      |  |                         |   |   |
| 1                               | O.S. 137/2020<br>(SUMMONS)   |                         | Aswathappa<br><b>Vs</b><br>Puttathimmaiah                                     | B.S. Mallikarjunaiah                    |
| 2                               | O.S. 139/2020<br>(SUMMONS)<br>IA/1/2020  |                         | H Aswathaiiah<br><b>Vs</b><br>H Hanumantharayappa                             | B Bhaskar Reddy                         |
| <b>ARGUMENTS BY ADV. DEFTS.</b> |  |                         |   |   |
| 3                               | R.A. 65/2018<br>(ARGUMENTS)  |                         | T. Ramappa @ Ramanna<br><b>Vs</b><br>Sannamma                                 | G.B. Halappa                            |
| <b>ARGUMENTS BY ADV. PLFFS.</b> |  |                         |   |   |
| 4                               | R.A. 33/2019<br>(ARGUMENTS)  |                         | Ashwathamma<br><b>Vs</b><br>G. Narayanappa                                    | M.V.<br>Dayanandasagar                  |
| 5                               | O.S. 35/2012<br>(AWAIT REPORT)   |                         | Niranjan.K.S<br><b>Vs</b><br>K.S.Shivaprasad                                  | T. D<br>B.H.Panchaksharaiah             |
| 6                               | EX 2/2014<br>(STEPS)   |                         | gangamma<br><b>Vs</b><br>L A O MADHUGIRI                                      | S.Raghunathareddy<br>B.H.Pachaksharaiah |
| 7                               | O.S. 5/2016<br>(AMENDMENT)<br>IA/1/2016  |                         | H.S.Praveenkumar<br><b>Vs</b><br>P.Rangadhamappa                              | J.B.Shivakumar                          |
| 8                               | L.A.C. 1/2016<br>(TO HEAR ON IA)   |                         | Asst. Commissioner Acquisition<br><b>Vs</b><br>Mangamma                       |   |
| 9                               | O.S. 11/2017<br>(STEPS)  |                         | Mallikarjuna<br><b>Vs</b><br>K. Niranjan                                      | B.H.P.                                  |
| 10                              | O.S. 21/2019<br>(Production of<br>documents)<br>IA/3/2019<br>IA/4/2019<br>IA/1/2019<br>IA/2/2019 |                         | T.R. Bommanna<br><b>Vs</b><br>The president Guru Bhavana<br>Samithi and B.E.O | Hanumantha reddy                        |
| 11                              | O.S. 91/2019<br>(STEPS)  |                         | Karnataka Grameena Bank<br><b>Vs</b><br>Nanjamma                              | R.S. Sudhakar                           |
| 12                              | M.C. 31/2020<br>(ENQUIRY)  |                         | Radha B.R<br><b>Vs</b><br>Nil   | Nagarajaiiah                            |

**11.00 AM to 02.00PM**

**Pr.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Pr Sr. Civil Judge , Madhugiri**  
**Cause List Date: 03-11-2020**

| <b>Sr. No.</b>                  | <b>Case Number</b>                                   | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>     |
|---------------------------------|--|-------------------------|---|---------------------|
| 13                              | M.C. 5/2020<br>(EVIDENCE)                            |                         | Ramadevi B.S.<br><b>Vs</b><br>Nil                         | M.C.Mallikarjunaiah |
| <b>CROSS EXAMINATION OF DW</b>  |  |                         |   |                     |
| 14                              | O.S. 3/2013<br>(EVIDENCE)                            |                         | Mohammed Masood Ahamed<br><b>Vs</b><br>Sanjeevamma        | D.Shivanna          |
| 15                              | M.C. 49/2017<br>(EVIDENCE)                           |                         | Sanjeeva alias Sanjeevappa<br><b>Vs</b><br>Shruthi        | T.K.Jayaram         |
| <b>CROSS EXAMINATION OF PW</b>  |  |                         |   |                     |
| 16                              | O.S. 29/2014<br>(EVIDENCE)                           |                         | Rashid ahamad<br><b>Vs</b><br>S Nagaraju                  | M V D<br>M S A      |
| 17                              | M.V.C. 1227/2017<br>(EVIDENCE)                       |                         | Ashwathamma<br><b>Vs</b><br>R. Raghuram                   | Nagarajaiah         |
| <b>DEFN EVIDENCE</b>            |  |                         |   |                     |
| 18                              | O.S. 69/2014<br>(EVIDENCE)                           |                         | Govindappa<br><b>Vs</b><br>Lingamma                       | P C Krishna Reddy   |
| 19                              | O.S. 59/2016<br>(EVIDENCE)<br>IA/2/2016<br>IA/1/2016 |                         | K. Chandrashekar<br><b>Vs</b><br>Lakshamma                | K.N. Jayaramu       |
| <b>PLNTF EVIDENCE</b>           |  |                         |   |                     |
| 20                              | O.S. 85/2014<br>(EVIDENCE)                           |                         | Nagamma<br><b>Vs</b><br>Shanthamma                        | Gopala Krishna      |
| 21                              | O.S. 75/2019<br>(EVIDENCE)                           |                         | The Karnataka GrameenaBank<br><b>Vs</b><br>C.M. Dharmanna | b. Keshavareddy     |
| 22                              | M.V.C. 71/2020<br>(EVIDENCE)                         |                         | Mudlagiriyapa @ Venkatagiri<br><b>Vs</b><br>Sridhara.M    | Nagarajaiah         |
| <b>ARGUMENTS BY ADV. DEFTS.</b> |  |                         |   |                     |
| 23                              | E.C.A. 15/2014<br>(ARGUMENTS)                        |                         | Nagarathamma<br><b>Vs</b><br>K Bhadrinarayana             | G T E R             |
| <b>ARGUMENTS BY ADV. PLFFS.</b> |  |                         |   |                     |
| 24                              | R.A. 21/2019<br>(ARGUMENTS)<br>IA/1/2019             |                         | Dhananjaya<br><b>Vs</b><br>Nijalingappa                   | S.Bhaskar reddy     |
| <b>FURTHER ARGUMENTS</b>        |  |                         |   |                     |

**Prl.Sr.Civil Judge and JMFC, Madhugiri**

**Smt.Pallavi R**

**Prl Sr. Civil Judge , Madhugiri**

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| <b>Sr. No.</b> | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>                               | <b>Advocate</b> |
|----------------|--|-------------------------|---|-----------------|
| 25             | R.A. 141/2016<br>(ARGUMENTS)<br>IA/2/2016<br>IA/1/2016 |                         | Narayanappa<br><b>Vs</b><br>Narayanappa         | Srinivasa Rao   |
| 26             | O.S. 55/2014<br>(COMPROMISE)                           |                         | Venkatesha<br><b>Vs</b><br>M.L.Eshwaraiah       | M.R.Janardhan   |
| 27             | O.S. 29/2015<br>(PF/CF)<br>IA/1/2015                   |                         | R.Balasubramanyam<br><b>Vs</b><br>I. Govindaiah | Kumar and Bhat  |

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**Pri.Sr.Civil Judge and JMFC, Madhugiri**  
**SRI.SAGAR GURUGOUDA PATIL**  
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| Sr. No.   | Case Number  | Timing/Next Date | Party Name  | Advocate                      |
|---|--|------------------|---|-------------------------------|
| 1   | EX 25/2020<br>(FIRST HEARING)                              |                  | IFFCO TOKIO General<br>Insurance Co.limited<br><b>Vs</b><br>Hanumantharayappa       | B.K.Chandrashekaraiiah        |
| 2   | O.S. 148/2020<br>(FIRST HEARING)<br>IA/1/2020<br>IA/2/2020 |                  | G.B.Mahesh<br><b>Vs</b><br>S.C.R.Mallikarjunaiah                                    | K.S.Hanumatharaya             |
| 3   | R.A. 6/2014<br>(OBJECTIONS)                                |                  | Hanumantharayappa<br><b>Vs</b><br>Obalamma  | H.K.V.Reddy                   |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                  |   |                               |
| 4   | R.A. 30/2010<br>(ARGUMENTS)                                | 09-11-2020       | Venkataramanappa<br><b>Vs</b><br>R.N.Tharunakumar                                   | B H Pnchaksahraiah<br>Prakash |
| 5   | R.A. 26/2014<br>(ARGUMENTS)                                | 11-11-2020       | Ramachandraiah<br><b>Vs</b><br>D.Y.Rudamma Since dead by<br>L.Rs Shashikumar        | B.R.Ramakrishnaiah            |
| 6   | R.A. 48/2018<br>(ARGUMENTS)<br>IA/1/2018                   | 11-11-2020       | Shakeela<br><b>Vs</b><br>Khurshid Unnissa   | G. Ranganatha                 |
| 7   | R.A. 52/2019<br>(ARGUMENTS)<br>IA/1/2019                   | 11-11-2020       | Janakamma<br><b>Vs</b><br>Sanjeevappa   | B.R.Ramakrishna               |
| 8   | R.A. 90/2017<br>(ARGUMENTS)<br>IA/1/2017                   | 13-11-2020       | P. Rangareddy<br><b>Vs</b><br>Geethavani  | P.N. Nageerreddy              |
| 9   | M.C. 72/2020<br>(ARGUMENTS)                                | 13-11-2020       | Sowmya @ Swmya T.R.<br><b>Vs</b><br>Manjunath K.N. @ Manjunatha                     | M.C. Mallikarjunaiah          |
| 10  | R.A. 30/2019<br>(NOTICE)<br>IA/1/2019                      | 09-12-2020       | K. Lakshmiddevamma<br><b>Vs</b><br>Kariyamma  | C. N. Hanumantharaju          |
| 11  | R.A. 118/2016<br>(STEPS)<br>IA/1/2016                      | 09-12-2020       | Hanumaiah<br><b>Vs</b><br>Anjanappa   | BHP                           |
| 12  | M.C. 62/2019<br>(OBJECTIONS)                               | 09-12-2020       | C. Nagaraju<br><b>Vs</b><br>Byatakka  | Gopala Krishna                |
| 13  | O.S. 78/2015<br>(EVIDENCE)                                 | 10-12-2020       | Lakshamma<br><b>Vs</b><br>Narasamma   | B.H. Panchaksharaiah          |
| 14  | Misc 5/2016<br>(EVIDENCE)                                  | 10-12-2020       | Nagarathnamma<br><b>Vs</b><br>B.R. Saraswathamma, since<br>dead by L.R. B.R. Vijaya | Prakash                       |



**Pt.Sr.Civil Judge and JMFC, Madhugiri**  
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|----------------|--|-------------------------|--|----------------------|
| 15             | R.A. 12/2016<br>(STEPS)<br>IA/1/2016                 | 10-12-2020              | S.H. Nagaraj<br>Vs<br>Sannathimmaiah                             | A.M. Krishnamurthy   |
| 16             | O.S. 2/2016<br>(AMENDMENT)<br>IA/2/2016<br>IA/1/2016 | 10-12-2020              | Shashikumar<br>Vs<br>L. Jayaram                                  | N. Nagarajaiah       |
| 17             | R.A. 86/2017<br>(ENQUIRY)<br>IA/2/2017<br>IA/1/2017  | 10-12-2020              | Rajamma<br>Vs<br>B.P. Kamaiah                                    | Jayaramaiah B        |
| 18             | O.S. 76/2016<br>(EVIDENCE)<br>IA/2/2016<br>IA/1/2016 | 11-12-2020              | S.P. Vinayakumar<br>Vs<br>S.G. Prasannakumar                     | B.H. Panchaksharaiah |
| 19             | M.C. 6/2020<br>(NOTICE)                              | 18-12-2020              | Venkateshamurthy @ Venki<br>Vs<br>Sandhyarani A.                 | M V Dayananda Sagara |
| 20             | O.S. 46/2019<br>(EVIDENCE)                           | 24-12-2020              | Karnataka Grameena Bank<br>Vs<br>V.H. Nanjundaiah                | S. Raghunathareddy   |
| 21             | O.S. 54/2018<br>(OBJECTIONS)<br>IA/1/2018            | 01-01-2021              | G.L. Srinivasa Prabhu<br>Vs<br>G.T. Rangaswamy                   | E. Hanumantharayappa |
| 22             | M.C. 34/2019<br>(OBJECTIONS)                         | 02-01-2021              | Mallegowdea K.R.<br>Vs<br>K.N. Sushmitha                         | D.P. Narasimhamurthy |
| 23             | M.C. 76/2020<br>(NOTICE)                             | 04-01-2021              | E. Guruprasad<br>Vs<br>Sindhu H.M.                               | G. Srinivasa Reddy   |
| 24             | M.C. 78/2020<br>(NOTICE)                             | 05-01-2021              | Harishbabu K.H.<br>Vs<br>Savitha                                 | Devaraju             |
| 25             | O.S. 18/2017<br>(EVIDENCE)                           | 11-01-2021              | Hanumantharayappa<br>Vs<br>Sreenivasaiah                         | H.R.Ramachandraiah   |
| 26             | G and WC 21/2018<br>(EVIDENCE)                       | 12-01-2021              | Yuvaraj alias Sunil KUMar P.L.<br>Vs<br>Yashaswini @ Pavithra B. | T.S.Ravi             |
| 27             | O.S. 90/2017<br>(EVIDENCE)                           | 16-01-2021              | B.R. Manjunath<br>Vs<br>Venkatamma                               | Krishnamurthy A.M.   |
| 28             | FDP 7/2019<br>(EVIDENCE)                             | 18-01-2021              | Karnataka Bank Limited<br>Vs<br>Rangappa                         | D.V.Sbeshadri        |
| 29             | O.S. 4/2020<br>(EVIDENCE)<br>IA/1/2020               | 18-01-2021              | Veena G.R.<br>Vs<br>Seenappa                                     | B.R. Ramakrishnaa    |

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|---------|--|------------------|---|-------------------|
| 30      | O.S. 116/2019<br>(EVIDENCE)<br>IA/1/2019             | 19-01-2021       | Dhiraj<br>Vs<br>Manjunatha K.R.                   | P. Dattatreya     |
| 31      | M.V.C. 1059/2019<br>(EVIDENCE)                       | 20-01-2021       | D.C.Shivaramaiah<br>Vs<br>G.Varun                 | Verupakshaiah.S.S |
| 32      | O.S. 86/2019<br>(EVIDENCE)<br>IA/1/2019<br>IA/2/2019 | 21-01-2021       | Venkatamma<br>Vs<br>Thimmaiah                     | Keshavareddy      |
| 33      | O.S. 44/2019<br>(EVIDENCE)                           | 22-01-2021       | The Karnataka Bank Limited<br>Vs<br>B. P.Kamaraju | B. Keshva Reddy   |

**Dangling IA:**

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
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|-----------------------------------|---|------------------|--|---|
| <b><u>02.45 AM to 05.45PM</u></b> |   |                  |  |   |
| 1                                 | O.S. 226/2011<br>(NOTICE)                     |                  | Lakshminarasappa dead by lrs.<br><b>Vs</b><br>Sannappa                           | S. Bhaskar reddy<br>G.N.Narasimhamurthy |
| 2                                 | O.S. 242/2014<br>(NOTICE)                     |                  | Thimmaiah<br><b>Vs</b><br>Ammajamma  | M.Shivanna                              |
| 3                                 | O.S. 174/2015<br>(NOTICE)                     |                  | Lakshamma<br><b>Vs</b><br>M . Nagaraju   | M.V. Dayanandasagar                     |
| 4                                 | O.S. 333/2017<br>(NOTICE)                     |                  | Bhoothappa<br><b>Vs</b><br>Chikkathimmappa                                       | Hemasudha Reddy                         |
| 5                                 | O.S. 115/2013<br>(STEPS)                      |                  | H.S.M. Pasha<br><b>Vs</b><br>Sathyananthakumar                                   | P.Dattatreya                            |
| 6                                 | EX 6/2014<br>(STEPS)                          |                  | State Bank of Mysore, repto its<br>Manager<br><b>Vs</b><br>Chandrappa            | B.R.Ramakrishna                         |
| 7                                 | O.S. 200/2017<br>(ADDL. WRITTEN<br>STATEMENT) |                  | Rangashamma<br><b>Vs</b><br>Indiramma  | G.V.K.<br>Hanumantharayappa             |
| <b><u>11.00 AM to 02.00PM</u></b> |   |                  |  |   |
| 8                                 | O.S. 48/2017<br>(EVIDENCE)                    |                  | S.H.Hanumantharayappa<br><b>Vs</b><br>Rangashamaiah                              |   |
| <b>CROSS EXAMINATION OF DW</b>    |   |                  |  |   |
| 9                                 | O.S. 26/2009<br>(EVIDENCE)                    |                  | Manjuntha<br><b>Vs</b><br>Venkatappa @<br>Venkataravanappa dead Lrs              | P.Dattatreya                            |
| <b>DEFN EVIDENCE</b>              |   |                  |  |   |
| 10                                | O.S. 185/2013<br>(EVIDENCE)                   |                  | Nagabhusana<br><b>Vs</b><br>Naganna  | P.C. Krishna Reddy                      |
| <b>PLNTF EVIDENCE</b>             |   |                  |  |   |
| 11                                | O.S. 499/2012<br>(EVIDENCE)                   |                  | Narasappa<br><b>Vs</b><br>Narasappa  | Nagarajaiah<br>K.S.Shantbakumar         |
| 12                                | O.S. 172/2009<br>(ORDERS)                     |                  | Lakshamma<br><b>Vs</b><br>Dedlurappa   | M.V. Dayanandasagar<br>H.K.V.reddy      |
| 13                                | O.S. 460/2014<br>(EVIDENCE)                   |                  | D.S.Thimmaiah<br><b>Vs</b><br>State of karnataka rpto. by its<br>chief Secretary | G.B.Halappa                             |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 03-11-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>                       | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>     |
|---|--|-------------------------|---|---------------------|
| 14  | O.S. 104/2001<br>(TO HEAR)               |                         | Thimmaiah<br><b>Vs</b><br>S.A. Thimmaiah  | K.N.M.              |
| 15  | O.S. 228/2007<br>(OBJECTIONS)            |                         | Javalingappa<br><b>Vs</b><br>Ranganathappa  | NR                  |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                         |   |                     |
| 16  | EX 69/2015<br>(NOTICE)                   | <b>05-12-2020</b>       | Gangamma<br><b>Vs</b><br>Lakshamma  | H.V. Manjunatha     |
| 17  | O.S. 320/2017<br>(EVIDENCE)              | <b>07-12-2020</b>       | V.C.Puttamallaiah<br><b>Vs</b><br>V.N.Malleshaiah   | Keshavareddy.B      |
| 18  | O.S. 413/2017<br>(EVIDENCE)              | <b>07-12-2020</b>       | S H Bharathi<br><b>Vs</b><br>Radhamani  |                     |
| 19  | O.S. 50/2018<br>(EVIDENCE)               | <b>08-12-2020</b>       | Rangappa<br><b>Vs</b><br>Kamanna  | P. Dattathreya      |
| 20  | O.S. 93/2018<br>(EVIDENCE)               | <b>08-12-2020</b>       | Rakesha L.R.<br><b>Vs</b><br>Nagarathamma   | Manjunath H.V.      |
| 21  | O.S. 101/2018<br>(EVIDENCE)<br>IA/1/2018 | <b>09-12-2020</b>       | J.R.Narayanareddy<br><b>Vs</b><br>Doddaramaiah  | V.Raghunathareddy   |
| 22  | O.S. 184/2018<br>(EVIDENCE)              | <b>09-12-2020</b>       | Puttamma<br><b>Vs</b><br>Lokesha  | V. Raghunatha Reddy |
| 23  | O.S. 207/2018<br>(EVIDENCE)              | <b>10-12-2020</b>       | Ramanna H.<br><b>Vs</b><br>Riyazulla  | T. Devaraj          |
| 24  | O.S. 335/2018<br>(EVIDENCE)              | <b>10-12-2020</b>       | The Karnataka Bank Ltd.<br>Represented by its present<br>Manager Mr. N. Eswar Reddy<br><b>Vs</b><br>T. Vijaykumar | B. Keshava Reddy    |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 03-11-2020**

| Sr. No.                       | Case Number                                | Timing/Next Date | Party Name  | Advocate            |
|-------------------------------|--|------------------|---|---------------------|
| <b>02.45 AM to 05.45PM</b>    |  |                  |   |                     |
| 1                             | C.C. 57/2020<br>(SUMMONS)                  |                  | Roopa C H<br><b>Vs</b><br>G Ranganath                     | APP                 |
| 2                             | C.C. 777/2014<br>(NOTICE)                  |                  | Krishnamurthy M.R.<br><b>Vs</b><br>M.R.Krishnamurthy      |                     |
| 3                             | CrI.Misc. 92/2020<br>(APPEARANCE OF PARTY) |                  | Rangappa<br><b>Vs</b><br>The Chief Officer                | G Srinivasa Reddy   |
| 4                             | C.C. 1613/2015<br>(APPEARANCE OF ACCUSED)  |                  | Madhugiri P s<br><b>Vs</b><br>Siddarajaiah                |                     |
| 5                             | CrI.Misc. 43/2019<br>(STEPS)               |                  | Smt. Sharadha N<br><b>Vs</b><br>T.S. Nataraj              | Dayananda Sagad M V |
| 6                             | C.C. 817/2019<br>(STEPS)                   |                  | Parameshkumar<br><b>Vs</b><br>G.H.Govindappa              | S.Raghunathareddy   |
| 7                             | CrI.Misc. 171/2019<br>(STEPS)              |                  | Salma Banu<br><b>Vs</b><br>Mohamed Nayaz                  | G.B.Halappa         |
| 8                             | C.C. 1059/2019<br>(STEPS)                  |                  | Balakrishna<br><b>Vs</b><br>Chikkakamanna                 | R Murulidhara       |
| <b>11.00 AM to 02.00PM</b>    |  |                  |   |                     |
| 9                             | CrI.Misc. 69/2020<br>(NOTICE)              |                  | Lingareddy Nanjappa<br><b>Vs</b><br>The Deputy Tahasildar | Ramesh T            |
| 10                            | C.C. 709/2014<br>(EVIDENCE)                |                  | K.G.Halli .P.S.<br><b>Vs</b><br>Kantharaju                |                     |
| 11                            | C.C. 883/2015<br>(EVIDENCE)                |                  | K g hally P s<br><b>Vs</b><br>Sampirayappa                |                     |
| 12                            | CrI.Misc. 102/2016<br>(EVIDENCE)           |                  | Pavithraa @ Yashaswini<br><b>Vs</b><br>Sunil kumar        |                     |
| 13                            | P.C.R. 47/2017<br>(REMINDER LETTER)        |                  | Nagaraju N<br><b>Vs</b><br>Sannarangamma                  | S. Raghunathareddy  |
| <b>( P.C.R./0000047/2017)</b> |  |                  |   |                     |
| <b>: P.C.R./0000047/2017</b>  |  |                  |   |                     |
| 14                            | P.C.R. 81/2017<br>(REMINDER LETTER)        |                  | Rangamma<br><b>Vs</b><br>Narayanappa K.Y                  | Parameshwar M. B.   |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 03-11-2020**

| Sr. No.   | Case Number                         | Timing/Next Date | Party Name   | Advocate                   |
|---|-------------------------------------|------------------|--|----------------------------|
| 15  | P.C.R. 62/2019<br>(Sworn statement) |                  | Siddeshwara<br>Vs<br>Lakshminarayana                       | N.D.<br>lakshminarayanappa |
| <b>Cases listed below are adjourned due to Covid 19</b> |                                     |                  |  |                            |
| 16  | C.C. 1131/2016<br>(EVIDENCE)        | 05-12-2020       | Medigeshi P.S.<br>Vs<br>Pakrudi                            | APP                        |
| 17  | C.C. 1677/2016<br>(EVIDENCE)        | 07-12-2020       | Medigeshi P.S<br>Vs<br>Balaiah, D                          | APP                        |
| 18  | C.C. 1806/2016<br>(EVIDENCE)        | 08-12-2020       | Medigeshi P S<br>Vs<br>Mohanreddy P                        |                            |
| 19  | Crl.Misc. 200/2017<br>(EVIDENCE)    | 10-12-2020       | Rangamma<br>Vs<br>Kotekallaiah                             | MVD                        |
| <b>( Crl.Misc./0000200/2017)</b>                        |                                     |                  |  |                            |
| <b>: Crl.Misc./0000200/2017</b>                         |                                     |                  |  |                            |
| 20  | C.C. 557/2018<br>(EVIDENCE)         | 11-12-2020       | Medigeshi P S<br>Vs<br>Ganesh B Sarala                     | APP                        |
| 21  | C.C. 524/2015<br>(N.B.W.)           | 11-12-2020       | Midigeshi P s<br>Vs<br>Manjunatha                          |                            |
| 22  | C.C. 1036/2018<br>(EVIDENCE)        | 14-12-2020       | Kodigenahalli P S<br>Vs<br>Shivappa                        | APP                        |
| 23  | C.C. 1693/2017<br>(N.B.W.)          | 14-12-2020       | Madhugiri P S<br>Vs<br>Rajanna M @ Raja                    | APP                        |
| 24  | C.C. 1134/2018<br>(EVIDENCE)        | 15-12-2020       | Excise police<br>Vs<br>Manikanta swamy                     | APP                        |
| 25  | C.C. 138/2017<br>(N.B.W.)           | 18-12-2020       | KG Halli PS<br>Vs<br>Narayanappa                           |                            |
| <b>( C.C./0000138/2017)</b>                             |                                     |                  |  |                            |
| <b>: C.C./0000138/2017</b>                              |                                     |                  |  |                            |
| 26  | Crl.Misc. 78/2020<br>(SUMMONS)      | 22-12-2020       | P Meena<br>Vs<br>M Raju @ Rajanna                          | Hanumantha Reddy           |
| 27  | C.C. 162/2019<br>(EVIDENCE)         | 22-12-2020       | Kodigenahalli Police Station<br>Vs<br>Chandrashekara Reddy | APP                        |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 03-11-2020**

| Sr. No.                          | Case Number                                    | Timing/Next Date | Party Name  | Advocate               |
|----------------------------------|--|------------------|---|------------------------|
| 28                               | Crl.Misc. 45/2017<br>(NOTICE)                  | 23-12-2020       | Salma bhanu<br>Vs<br>Mohamed Nayaz                            |                        |
| <b>( Crl.Misc./0000045/2017)</b> |  |                  |   |                        |
| <b>: Crl.Misc./0000045/2017</b>  |  |                  |   |                        |
| 29                               | C.C. 278/2019<br>(EVIDENCE)                    | 23-12-2020       | S.D.Shivalingaiah<br>Vs<br>A.D.Thimmarayappa                  | T.Devaraj              |
| 30                               | C.C. 384/2019<br>(EVIDENCE)                    | 24-12-2020       | Gangadhareshwara<br>Vs<br>M.S.Babu Rajendra Prasanna<br>Kumar | D.Shivakumar           |
| 31                               | Crl.Misc. 19/2020<br>(NOTICE)                  | 28-12-2020       | Mubin Taj @ Mubeen Taj<br>Vs<br>Mohammed Shaulla              | M V Dayananda<br>Sagar |
| 32                               | C.C. 225/2020<br>(SUMMONS)                     | 06-01-2021       | Kodigenahalli Police Station<br>Vs<br>Narasimha Murthy        | APP                    |
| 33                               | C.C. 591/2020<br>(SUMMONS)                     | 06-01-2021       | Madhugiri Police Station<br>Vs<br>Adavappa                    | APP                    |
| 34                               | C.C. 780/2020<br>(SUMMONS)                     | 08-01-2021       | Raveesh<br>Vs<br>Ramesh                                       | APP                    |
| 35                               | C.C. 75/2019<br>(FRAMING OF CHARGE<br>OR PLEA) | 08-01-2021       | D V Muddaraju<br>Vs<br>Siddesh                                | M.S.Ashok              |

36) c.c. 1513/19 - 1/1/2021

37) c.c. 841/17 - 9/12/2020

**IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.**

Cause List Dt.03.11.2020

**Morning Session**

| Sl. No. | Case Nos.     | Hearing Date | Stage   | Parties Name                   | Advocate Name |
|---------|---------------|--------------|---------|--------------------------------|---------------|
| 1       | O.S.22/2013   | 03.11.2020   | To hear | Chikkamudappa V/s Dasappa      | PCN/GBH       |
| 2       | O.S.09/2013   | 03.11.2020   | To hear | Siddalingaiah V/s Narasamma    | GPM/TD/BBM    |
| 3       | O.S.219/2016  | 03.11.2020   | To hear | Veeralingappa V/s Nagaraju     | NN/TD         |
| 4       | O.S.522/2014  | 03.11.2020   | To hear | Govinda V/s Hanumakka          | HKV/SBR       |
| 5       | O.S.47/2020   | 03.11.2020   | To hear | Padma V/s Nagamma              | BNM V/s MM    |
| 6       | O.S.189/2019  | 03.11.2020   | To hear | Narasappa V/s Sreerangappa     | NNR/BRR       |
| 7       | O.S.505/2019  | 03.11.2020   | To hear | Devaraju V/s Siddamma          | NNR/PNR       |
| 8       | O.S.439/2018  | 03.11.2020   | To hear | Krishnamurthy V/s Latha        | RE/SSR        |
| 9       | O.S. 311/2018 | 03.11.2020   | P/E     | Nagaraju V/s Ramesh            | BHP/RA        |
| 10      | O.S. 117/2018 | 03.11.2020   | P/E     | Narasimharaju V/s Kenchappa    | MM/SRR        |
| 11      | O.S. 388/2016 | 03.11.2020   | P/E     | D.S. Pushpa V/s G.C. Puttaraju | TD/MLS        |
| 12      | O.S. 415/2013 | 03.11.2020   | P/E     | Lingamma V/s Lakshamma         | HKM/TD        |
| 13      | O.S. 37/2012  | 03.11.2020   | P/E     | Ramaiah V/s Sarasamma          | TD/RA         |
| 14      | O.S. 129/2014 | 03.11.2020   | P/E     | Anjanappa V/s Gangamma         | HR/BRR        |
| 15      | O.S. 233/2016 | 03.11.2020   | P/E     | Sujatha V/s Muddanna           | GR/BHP        |

**Afternoon Session**

|    |               |            |           |   |             |
|----|---------------|------------|-----------|---|-------------|
| 16 | O.S.283/2019  | 03.11.2020 | To hear   | Kenchamma V/s<br>Lakshminarasamma                           | GMD/PCN     |
| 17 | O.S 282/2019  | 03.11.2020 | To hear   | Ramaiah @ Kuruda Ramaiah &<br>Others V/s Chithaiah & Others | MM/GBH      |
| 18 | O.S 456/2018  | 03.11.2020 | To hear   | M.L. Eswaraiah V/s Sanjeevaiah                              | GBM/HKV     |
| 19 | O.S.61/2017   | 03.11.2020 | To hear   | C.N. Jagadeesh V/s Syed Nayaz                               | GSS/R.R     |
| 20 | O.S. 485/2016 | 03.11.2020 | To hear   | V. Raju V/s Shanmughappa                                    | PDT/KSH     |
| 21 | O.S 310/2016  | 03.11.2020 | To hear   | Nagamani V/s Narasimhappa                                   | HR/Exp./VRR |
| 22 | O.S.352/2016  | 03.11.2020 | To hear   | Basavaraju V/s Nagaraju                                     | NN/DVS      |
| 23 | O.S.304/2016  | 03.11.2020 | To hear   | Rangappa V/s Puttarangappa                                  | NNR/SSR/SBR |
| 24 | O.S.200/2014  | 03.11.2020 | Arguments | Sannaeramma V/s Siddalingaiah                               | MM/PDT      |
| 25 | OS.266/2020   | 03.11.2020 | To hear   | Syed Haneef @ Siraj V/s Chief<br>Officer & Others           | DVS/PCN     |
| 26 | O.S. 483/2016 | 03.11.2020 | F/P/E     | Ranjitha V/s Nagaraju                                       | GMD/NDL     |



|    |               |            |               |                                      |         |
|----|---------------|------------|---------------|--------------------------------------|---------|
| 27 | O.S. 41/2015  | 03.11.2020 | D/E           | Chowdamma V/s Narasimhaiah           | RSS/GK  |
| 28 | O.S.58/2014   | 03.11.2020 | Cross of Pw-2 | T. Ranganatha V/s<br>Lakshmiddevamma | BRR/GNN |
| 29 | O.S. 87/2017  | 03.11.2020 | Cross of Pw-1 | Satish V/s Kariyamma                 | KNJ/NR  |
| 30 | O.S. 141/2014 | 03.11.2020 | F//P/E        | Rukminamma V/s Narsimhamurthy        | KSH/NR  |

Thanking you,

Sd/-  
Pri. Civil Judge and JMFC, Madhugiri